

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-1328/2018**

**New Delhi this the 21<sup>st</sup> day of December, 2018.**

**Hon'ble Ms. Praveen Mahajan, Member (A)**

Sh. Govind, Age 24 years,  
Group-D  
S/o Shri Hari Kishan,  
R/o Village and Post Office  
Kharainti Chandi Wali,  
Phatak-77, Tehsil Meham,  
Distt. Rohtak, Haryana. .... Applicant

(Present : None)

Versus

1. Ministry of Railway,  
Govt. of India, Rail Bhawan,  
New Delhi through  
Its Executive Director.
2. Divisional Railway Manager,  
Chelms Fort Road, Northern Railway,  
New Delhi. .... Respondents

(through Sh. A.K. Srivastava, Advocate)

**ORDER (ORAL)**

None for the applicant even on revised call. It is found that on the last four dates of hearing (i.e. 20.08.2018, 25.10.2018, 30.10.2018 & 03.12.2018), none was present from the applicant side. It is presumed that the applicant is not interested in pursuing this case further. Accordingly, the O.A. is dismissed in default and for non-prosecution.

**(Praveen Mahajan)  
Member (A)**

/rb/